

SHRI JYOTIRMOY BOSU : I take it very seriously.

MR. SPEAKER : Completely a changed man now. What a gentleman he is sometimes !

13'06 hrs.

PAPERS LAID ON THE TABLE

REPORT OF TECHNICAL ENQUIRY COMMITTEE ON COLLAPSE OF ROOF STRUCTURE OF STEEL MELTING SHOP IN ROUR- KELA STEEL PLANT

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR MANGALAM) : I beg to lay on the Table a copy of the Report (Hindi and English versions) of Technical Enquiry Committee on the collapse of the roof structure of the Steel Melting Shop in the Rourkela Steel Plant in July, 1971. [*Placed in Library.* See No. LT—1171/71]

ADMISSION AS ADVOCATE (TRAINING AND EXAMINATION) (AMENDMENT) RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : I beg to lay on the Table a copy of the Admission as Advocate (Training and Examination) (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S. O. 3598 in Gazette of India dated the 25th September, 1971, under sub-section (5) of section 49A of the Advocates Act, 1961. [*Placed in Library.* See No. LT—1172/71]

AUDIT REPORT (CIVIL) 1970 AND APPROPRIATION ACCOUNTS (CIVIL), 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : On behalf of Shri K. R. Ganesh, I beg to lay on the Table :

(1) A copy of the Audit Report (Civil) 1970 (Hindi version) under article 15(1) of the Constitution.

(2) A copy of the Appropriation Accounts (Civil), 1968-69 (Hindi version). [*Placed in Library.* See No. LT—1173/71]

MYSORE IRRIGATION (AMENDMENT) RULES

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a copy of the Mysore Irrigation (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 268 in Mysore Gazette dated the 17th August, 1971 under sub-section (4) of section 71 of the Mysore Irrigation Act, 1955, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [*Placed in Library.* See No. LT—1174/71]

COTTON TEXTILES (CONTROL) FOURTH AMENDMENT ORDER, 1971, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table :

(1) A copy of the Cotton Textiles (Control) Fourth Amendment Order, 1971 (Hindi and English versions) published in Notification No. S. O. 3807 in Gazette of India dated the 16th October, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library.* See No. LT—1175/71]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :

(i) S. O. 3251 published in Gazette of India dated the 30th August, 1971 regarding management of Mahalakshmi Mills Company Limited, Beawar (Rajasthan).